Integrated Child Development Service Scheme

3396. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVE-I OPMENT be pleased to state:

- y (a) whether Government propose to revamp the entire Integrated Child Development Services scheme in the country; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT WOMEN AND CHILD DEVELOPMENT) (SMT BASAVA RAJESHWARI): (a) and (b) The Government does not have any proposal under consideration at present to revamp the Integrated Child Development Services (ICDS) Scheme in the country. However, with a view to improving the Monitoring System, the community based monitoring mechanism has been recently evolved. The States/Union Territories have been asked to constitute Balvikas Mahila Saraitis at the village, block and district levels for involvement of elected women representatives of Panchayati Raj Institutions in monitoring Women and Child Development Programmes including ICDS. Involvement of community in monitoring the growth of malnourished children is also being introduced through community growth monitoring chart. Steps have also been taken for greater involvement of Mahila Mandals non-Governmental Organisations and (NGOs) in the implementation of ICDS Scheme by specially earmarking 52 new ICDS Projects sanctioned during 1992-93 and 1993-94 for implementation through NOOs.

Low Progress in Education

3397. STIRI O. P. KOHII: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether even after 46 years of independence India ranks 134th among 173 countries in so far as the factors like purchasing power parity, adjusted real percapita GDP, life expectancy at birth and core social sectors such as education and

Service health are concerned and particularly India

- the causes of such a tardy progress and if so, the details thereof; and
- (c) what concrete and effective steps are being taken to improve the situation particularly in the matter of education and health?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) The information is being collected and will be placed on the Table of the House.

Moral Education in Schools

3398. SHRI BRAHMADEO ANAND PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is planning to reintroduce moral education in the curriculum for the students of Secondary and Cenior Secondary classes;
- (b) whether Government is also planning to introduce formal teaching of National Character and Patriotism:
 - (c) if not, reasons therefor; and
- (d) when Government will introduce the system of Nationwide Universal Common Syllabus from Primary to + 2 stage?

THE DEPUTY MINISTER IN THE HUMAN RESOURCE MINISTRY OF DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to Moral education which is a holistic concept giving stress on inculcation of cortain fundamental values, presupposes that consciousness of such values should permeate the whole curriculum and programme of activities in school. The National Policy on Education, 1986 calls for a National System of Education based on a National Curricular Framework with common core containing component like History of India's Freedom Movement, the constitutional obligations and other contents constint tonurture national identity. The Policy also stipulates that these elements should cut across subject areas and should be designed to promote values including India's common cultural heritage, egalitarianism, democracy and secularism. Keeping in view these policy postulates, the NCERT brought out a National Curricular Framework for all stages of school education and revised its own textbooks during 1989-92 integrating the various elements of value education. Based on the Framework guidelines and the revised textbooks of the NCERT, the State Governments are expected to take to adopt or adapt the same for revision of school curricula, syllabi and textbooks in their respective school systems in a phase,i manner.

Transfer Guidelines for Employees of KVS

3399. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Transfer Guidelines for employees of Kendriya Vidyalaya Sangathan are being followed in their breach as violations are too numerous to be taken as exceptions;
- (b) if so, whether it is a fact that All India Kendria Vidyalaya Teachers Association (Democratic) have asked for annulment of these Guidelines; and
- (c) if so, the reaction of Kendriya Vidyalaya Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No,

Sir. The transfer guidelines are quite clear and the Sangathan authorities have been conforming to the transfer guidelines while effecting the transfers. The guidelines also provide for relexation wherever required by the Commissioner, Kendriya Vidyalaya Sangathan

to Questions .

(b) According to information furnished E. Kendriya Vidyalaya Sangathan, there is no such recognised association called All Ind a Kendriya Vidyalaya Teachers' Association (Democratic).

act Does not arise

नेशनल लाइब्रोरियों के लिए नई पुराके

3400. श्री शंकर दयात सिंह: वयः मानव संभाधन विकास मंत्री यह बनाने की कृपा करेगे कि

- (क) क्या सरकार द्वारा निर्धारित इस नियम त्या पालन हो पटा है कि भारत में प्रकाशित सभी नहीं पुस्तिकों का एक-एक अति सभी नेजनल बाइवेरियों का भैजी जाये; और
- (ख) यदि हां, तो वपं 1993 के दौरान विभिन्न नेशनल लाइब्रेरियों में विभिन्न भाषाओं की कितनी नई पुस्तकें प्राप्त हुई और उनका भाषावार व्योग क्या है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा): (क) जी, हो।

(ख) विवरण संलग्न है।

विवरण

 राष्ट्रीय पुस्तकालय, कल 		27θ
	अ समिया	
	बंग ला	1621
	मंग्रे जी	1938
	गुजरा टी	294
	गुजरा ^{ही} हिन्दी	1394
	मन्यासम	100
	मराठी	437
	उड़ीया	145